

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1368/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: Kali Transport Pvt. Ltd.

v/s.

Fabtech Projects & Engineers Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

14. C.P. (IB)-1368/(MB/2018)

The counsel for the petitioner present. No representation on the side of the Corporate Debtor. The counsel for the petitioner submits that she wants to withdraw this petition and requests the matter to be posted tomorrow.

List this matter tomorrow i.e. on 08.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)